

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2031  
ANSWERED ON:22.11.2010  
ILO GLOBAL REPORT  
Natarajan Shri P.R.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has achieved the goal of `the end of child labour-within reach` as pronounced in Indian Labour Organisation Global Report 2006;
- (b) if so, the details of achievements made during the last three years and the current year;
- (c) if not, the reasons therefor;
- (d) the action taken by the Government in this regard; and
- (e) the budget allocations made by the Central/ State Governments (separately) to eradicate child labour, during each year of the last three years and the current year, with proportionate to general budget?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): The Government is moving ahead in a targeted manner towards achieving the goal of a child labour free society through holistic and multipronged approach to eliminate child labour from the country in a phased manner, beginning with children working in hazardous occupations and progressively covering the children working in non-hazardous occupations.

(b)to(d): The Child Labour (Prohibition & Regulation) Act, 1986 prohibits the employment of children below the age of 14 years in the hazardous occupations and processes. During last three years 3 new occupations and 8 processes were added to the Schedule to the Child Labour (Prohibition & Regulation) Act, thus making a total of 18 occupations and 65 processes where the employment of children is prohibited. For the rehabilitation of the child labour, the Government is implementing National Child Labour Project Scheme in 266 districts of 20 States with the coverage of 8710 special schools where the children withdrawn from the hazardous work are admitted, provided with the accelerated bridge education, nutrition, stipend and health care facilities, etc. before they are mainstreamed in the regular education system. During last three years i.e. 2007-08 to 2009-10, total 2,33,849 children have been mainstreamed into regular education system. The Government has also issued a Protocol to the State Governments on the procedure to be followed for repatriation of migrant children and their rehabilitation, which provides practical guidelines to key stakeholders on crucial issues relating to prevention, rescue, repatriation and rehabilitation of trafficked and migrant child labour.

(e): The NCLP is a Centrally sponsored scheme. The budget allocations were Rs.143 crore, Rs.447 crore & Rs.100 crore during 2007-08, 2008-09 & 2009-10 respectively & Rs.135 crore is for 2010-11.